

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 131 of 2011**

**Dated: 15<sup>th</sup> December, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Haryana Power Generation Corporation Ltd. .... Appellant (s)**

**Versus**

**H.E.R.C. & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. Pradeep Dahiya,  
Mr. Vikas K. Gupta (Rep.)

Counsel for the Respondent(s): Ms. Swapna

**ORDER**

The learned counsel for the Appellant has argued the matter at length. He is directed to file the Written Submissions on or before 03.01.2012 after serving copy on the other side.

Post the matter on 06.01.2012 for further hearing.

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**TS/AK**

